

From:

Ram Sharma,
Registrar (Administration),
High Court of Jharkhand
Ranchi.File No. XXII(5)/1/2014-15-16-17-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

The Vice Chancellor,
National Forensic Sciences University,
[Ministry of Home Affairs, Government of India],
Sector-9, Gandhinagar – 382007,
Gujarat.Sub: - Regarding nomination for **“All India Forensic Science Summit** scheduled on **14th & 15th April, 2025** at **Vigyan Bhawan, New Delhi**.

Ref: - Your Letter bearing F. No. NFSU_DC/2447/Admn/2024-25 dated 21.03.2025.

Sir,

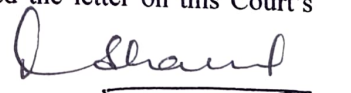
Apropos the letter on the subject referred above, I am directed to inform that the Court has been pleased to **nominate** the Judicial Officers from the State of Jharkhand for attending **All India Forensic Science Summit (AIFSS)** on **‘The Role of Forensic Science in Effective Implementation of New Criminal Laws and Combating Terrorism’** on **14th & 15th April, 2025** at **Vigyan Bhawan, New Delhi** in the following manner:-

Sl. No.	Name of Officer/nominee	Designation	Contact details of Officer/nominee
1.	Mr. Ashok Kumar No. 2	Principal District & Sessions Judge, Deoghar	Mobile No. 94313-57167 Email id :- ashokkumpandey18@gmail.com
2.	Mr. Manoj Kumar Singh	Principal District & Sessions Judge, Latehar	Mobile No. 94313-99773 Email id :- mksinghjudge02@gmail.com
3.	Mr. Anil Kumar Mishra No. 1,	Principal District & Sessions Judge, East Singhbhum at Jamshedpur	Mobile No. 94311-37115 Email id :- anil.jjs@gmail.com

This is for kind information and needful.

Yours Sincerely,
Sd/- Ram Sharma
Registrar (Admn.)Memo No. 1504 / Apptt.Ranchi dated the 28/03/2025

Copy forwarded to the Director, L.N.J.N. National Institute of Criminology and Forensic Science, NFSU, Delhi Campus, Sector-3, Outer Ring Road, Rohini, Delhi – 110085 / the Principal District & Sessions Judge, Deoghar, Latehar & East Singhbhum at Jamshedpur with necessary permission to attend the aforesaid programme along with copy of the aforesaid letter for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.


28.3.25
Registrar (Admn.)